

tutes functioning in the country and their locations ;

(b) whether Government propose to establish more such Institutes during the Seventh Plan period to promote Winter Sports in the country in order to attract foreign tourists and the amount allocated for it ; and

(c) the details thereof ; if any ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

(a) The Central Department of Tourism has established on Indian Institute of Skins and Mountaineering at Gulmarg. This Institute organises regular ski courses during winter at Gulmarg (Jammu and Kashmir), Narkanda (Himachal Pradesh) and Auli (Uttar Pradesh). There are also the Himalayan Mountaineering Institute at Darjeeling, the Mountaineering Institute at Uttarkashi in Uttar Pradesh and Manali in Himachal Pradesh respectively.

(b) The Central Government has no such proposal.

(c) Does not arise.

#### Conversion of Bhubaneswar into a City of Electronics

393. SHRI CHINTAMANI PANIGRAHI: Will the PRIME MINISTER be pleased to state :

(a) whether Government of Orissa have submitted a proposal to the Centre to help the State Government in implementing their programme of converting the city of Bhubaneswar into a city of Electronics ;

(b) if so, the quantum of Central assistance proposed to be given to help the State Government in implementing its ambitious programme ; and

(c) the details of the scheme prepared for the above purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY ? SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL): (a) No formal proposal has been submitted by

Government of Orissa to Central Government. However, meetings were held between the Chief Minister of Orissa and the Chairman, Electronics Commission for a planned growth of Electronics and computer industry in Bhubaneswar.

(b) and (c). Do not arise in view of (a).

#### Vehicular Pollution in Delhi

394. SHRI CHINTAMANI PANIGRAHI : Will the PRIME MINISTER be pleased to state :

(a) whether vehicular exhaust is a big pollutant in the Capital city of Delhi ;

(b) if so, the steps taken by Government to reduce the pollution ; and

(c) whether Government are proposing to go in a big way for introducing vehicles driven by electricity to reduce the pollution?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Yes, Sir.

(b) The steps taken to reduce the pollution include the following :

(i) Standards have been formulated for vehicular emissions by a Committee of Experts ;

(ii) Delhi Administration has been advised to make provision under the Motor Vehicles Rules for statutory enforcement of standards ;

(iii) The Delhi Transport Corporation (DTC) has been urged to check the smoke emission of the DTC buses.

(iv) A control system for implementation by Regional Transport Authority has been suggested.

(b) A decentralised system of automobile emission monitoring has also been recommended.

(c) No, Sir.

#### Stateless Persons in Sikkim

395. SHRIMATI D. K. BHANDARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there are stateless persons in Sikkim ;

(b) has the Centre received representation from the Sikkim Government in the matter ;

(c) has the State Government made any proposals in its representation for the solution of the problem ; and

(d) if so, what is the thinking of the Government ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) and (c). The Chief Minister of Sikkim has recently made a proposal that a High Power Committee be appointed to go into problem.

(d) The claims of stateless persons for citizenship are to be considered with due caution keeping in view the provisions of the Citizenship Act, 1955.

#### Proposal to put Sikkim in the Air Map.

396. SHRIMATI D. K. BHANDARI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have been considering any proposal to put Sikkim on the Air Map of the country ; and

(b) if so, the details of the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). Gangtok in Sikkim is one of the stations identified for airlinking by Vayudoot. The Director General of Civil Aviation is in the process of locating a site for the development of an airport in Gangtok for operations with a STOL Type of aircraft. An air service to Gangtok can be introduced only after an airport and other infrastructural facilities have been developed.

#### Seizure of Foreign Arms from Naga Youths

397. SHRI AJIT KUMAR SAHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some Naga Youths were arrested from a hotel in Jorhat on 25 April, 1985 ;

(b) whether American make arms and ammunition and incriminating documents were seized from them ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). According to the State Govt. of Assam, 5 Naga youths were arrested by police on 25th April, 1985 at Jorhat following altercation with the Manager of the hotel where they were staying. One .22 bore rifle with some ammunition was recovered from their possession alongwith some documents including two file covers bearing printed inscription "Sovereign Republic of Nagaland" and "Government of Free Nagaland".

#### River Cruise on the Ganga in a Floating Hotel

398. SHRI V. SOBHANADREESWARA RAO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether with a view to promoting tourism, Government are considering a scheme for a river cruise on Ganges in a floating hotel ;

(b) if so, the place/places where this river cruise is likely to ply ; and

(c) the cost of plying this cruise ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (c). India Tourism Development Corporation has a proposal for a rivercruise on the Ganga on a floating hotel. The proposal is at a very preliminary stage and the details are yet to be worked out.

#### Foreign Exchange Earned by I.T.D.C.

399. SHRI V. SOBHANADREESWARA RAO : Will the Minister of TOURISM AND CIVIL AVIATION be Pleased to state :

(a) whether ITDC's earning of foreign exchange have been increasing ; and